Annexure-1

Name of the Corporate Debtor: Bhumya Tea Company Private Limited; Date of commencement of CIRP: 05.04.2022; List of creditors as on: 06.07.2022

List of Secured financial creditors belonging to any class of creditors

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?	% of voting share in CoC					
	Total:		**-**	**-**		**-**	**-**			**0.0%**			**-**	**-**	

Annexure-2

Name of the Corporate Debtor: Bhumya Tea Company Private Limited; Date of commencement of CIRP: 05.04.2022; List of creditors as on: 06.07.2022

List of Unsecured financial creditors belonging to any class of creditors

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
			-	-		-			-	-	-	-	
			-	-		-			-	-	-	-	
	Total:		**-**	**-**		**-**			**-**	**-**	**-**	**-**	

SANTANU BRAHMA
IP Regn. No.
IBBI / IPA-001
/ IP-P01482
/ 2018-19 /
12251
Insolvency Professional

Santanu Brahma